

providers registered with MCD for collection of municipal solid waste alongwith their charges to DDA so that DDA may start levying extra charges upon the user in this regard. The charges shall be collected by DDA and paid to the service provider for collection of solid waste and its disposal.

- (iv) That in case of any violation, penalty shall be imposed by the concerned Executive Engineer of DDA/MCD upon the violators and a report shall be submitted to DPCC alongwith photograph and details of penalty imposed etc. within 24 hrs of holding of functions.*
 - (v) That ETP shall be installed at an open land which is being used for holding functions for treating the waste water generated due to cooking of food and dish washing etc. The concerned Executive Engineer of MCD and DDA shall ensure that no function takes place at these places unless the ETP has been installed.*
 - (vi) That the concerned Executive Engineer of MCD and DDA will also be responsible for ensuring the proper treatment of waste water generated.*
 - (vii) That, necessary arrangement shall be made by DDA & MCD to ensure that the treated waste water go to nearest sewage conveyance system.*
3. That due to lockdown and restrictions imposed in view of the COVID 19 pandemic, no social, cultural, commercial and marriage or other functions was reported in any open ground since last week of February, 2020.
 4. That a reminder direction was issued on 08 July, 2020 to the land owning agencies and DDA for submission of action taken report along with the list of the grounds where such functions are allowed.
 5. That random inspections were carried out by officials of DPCC in the month of May, 2020 to July, 2020 in major grounds where normally functions were being held in Delhi to see the status of compliance of the directions issued by DPCC dated 13.12.2019. However, it was

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observed that all these grounds are lying dormant and any type of social, cultural, commercial and marriage function has not been organised in these open grounds since February, 2020. Regarding monitoring of noise levels at these grounds, DPCC has already procured hand held noise meters and has equipped the field officials with these meters to carry out testing. Adequate training has also been imparted to these field officials on how to use the hand held noise meters. It is submitted that once the pandemic is over and public gatherings are allowed and the functions in open grounds resume, DPCC will deploy its field officials to carry out random inspections and testing.

The aforesaid status report may kindly be taken on record.



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